

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 19th September, 2017.

No. LA (B)7/99/338 - In exercise of the powers conferred under Section 11(A) of the Legal Services Authority Act, 1987, Government of Meghalaya, hereby constitute the Sub-Divisional/Taluk Legal Services Committee, Sohra Civil Sub-Division in East Khasi Hills District of the State with the following members:

Sl. No	Name	Designation	Member
1.	Senior Most Judicial Officer,	Senior Most Judicial Officer	Ex-officio Chairman
2.	Judicial Officer	Judicial Officer	Member

Sd/-

(**W.Khyllap**)

Secretary to the Govt. of Meghalaya,
Law Department.

Memo. No. LA (B)7/99/338 -A, Dated Shillong, the 19th September, 2017.

Copy forwarded to : -

1. The Director of Printing & Stationery, Meghalaya, Shillong for publishing the Notification in the next issue of the Gazette of Meghalaya.
2. The Registrar General, High Court of Meghalaya, Shillong - 793001.
3. The Advocate General, Meghalaya, C/o. High Court of Meghalaya, Shillong-793001.
4. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
5. The Deputy Commissioner, East Khasi Hills District, Shillong
6. The District & Sessions Judge, East Khasi Hills District, Shillong
7. The Director General of Police, Meghalaya, Shillong.
8. The Superintendent of Police East Khasi Hills District, Shillong.
9. The Senior Most Judicial Officer, Sohra Civil Sub-Division, Sohra.
10. The Judicial Officer, Sohra Civil Sub-Division, Sohra
11. The Senior Government Advocate, High Court of Meghalaya, Shillong.
12. The Govt. Pleader/Public Prosecutor, East Khasi Hills District, Shillong

By order etc.,

Secretary to the Govt. of Meghalaya,
Law Department.

DEO, LAW(A) DEPT